## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

TCSA/NO. 411 CP/TCP/CSP/CSA

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: Mys. VI) VIKTAM Vould
Offshore Testing & Inspection
Services put 40.

SECTION OF THE COMPANIES ACT:

Companies Act 1956/2013/I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER C.P. No. 41/66/NCLT/MB/MAH/2017

- None present for the Petitioner. This matter has been transferred from Hon'ble 1. High Court.
- 2. To be listed again for hearing. Registry to issue Notice.

Adjourned to **43-06-2017.**. 3.

Sd/-

12.04.2017.

M.K. SHRAWAT MEMBER (JUDICIAL)